

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.12.2020 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 829, 887 & 1050/2019 in CP No. 535/241/HDB/2019
NAME OF THE COMPANY	Gati Ltd
NAME OF THE PETITIONER(S)	Neera & Children Trust & 2 Others
NAME OF THE RESPONDENT(S)	Gati Ltd & 28 Others
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

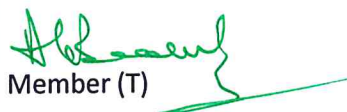
**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Petitioner, Counsel for Respondents 1 & 2, Counsel for Respondents 11 & 15, Counsel representing R-32 & 33 are connected through video. Counsel for Respondents 3-9 appeared in public court today. All Respondents to file counter on or before the next date of hearing with a direction to furnish a copy to the other side.

Post the matter on 08.02.2021.

  
Member (T)

  
Member (J)

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